





* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 323/2023

S IQBAL SINGH ANAND

.....Plaintiff

Through:

ugh: Ms. Veena Ralli, Ms. Stuti Gupta and Mr. Ravi Kant Yadav, Advocates.

versus

BHUPINDER SINGH ANAND & ORS.Defendants

Through: Mr. Arjun Nanda, Advocate for D-9.

CORAM: JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS) <u>O R D E R</u> 30.11.2023

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Regular Stenographer is on leave today.

IA No. 15998/2023

1. Learned counsel for plaintiff seeks some more time for filing reply. Let the same be filed within four weeks.

2. Re-notify for further proceedings on the next date.

CS(OS) 323/2023 and IA No. 9847/2023

- 3. Let the pleadings be completed as per law.
- 4. Re-notify for further proceedings on 04.04.2024.

DEVENDER KUMAR GARG (DHJS), JOINT REGISTRAR (JUDICIAL) NOVEMBER 30, 2023/cd

Click here to check corrigendum, if any

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